

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI**

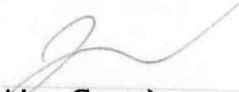
No. 25095-25118/Genl./West/THC/2024

Dated 12/8/24

Sub.:- Compliance in terms of Orders passed in Crl. Appeal 736/2008 titled State Vs Tarif Singh by Hon'ble Justice Vipin Sanghi, Crl.M.A. 15923/2023 in Crl.A. 736/2008 titled State Vs Tarif Singh by Hon'ble Justice Dinesh Kumar Sharma and in W.P. (C) 6082/2019 titled as Karan S Thukral Vs The District & Sessions Judge and others by Hon'ble Ms. Justice Manmeet Singh Arora.

Forwarded copy of Letter No. 1/RR/South-East/Saket, New Delhi Dated 15.04.2024 along with its enclosures i.e. Annexure 'A' (Record of 289 consigned Files of NI Act) & Annexure 'B' (Record of 260 Traffic Challans) of Sh. Lovleen, Ld. Additional Sessions Judge – 03/Ld. Officer Incharge, Record Rooms, South-East District, Saket Courts Complex, New Delhi, **information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in Annexure 'A' (Record of 289 consigned Files of NI Act) & Annexure 'B' (Record of 260 Traffic Challans) be sent to the Official E-Mail ID : rrse.ddc@gov.in of Record Room, South-East District, Saket Courts Complex, New Delhi within 30 days so that the relevant records pertaining to such pending Appeal/Revision may not be weeded out. If no reply is received within the stipulated time, it may be presumed that there is no Appeal/Revision is pending of the Cases mentioned in Annexure 'A' (Record of 289 consigned Files of NI Act) & Annexure 'B' (Record of 260 Traffic Challans) and weeding out/destruction process of these files will be initiated,** for information and compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Criminal Matters, West District, Tis Hazari Courts, Delhi with the request to download Annexure 'A' and Annexure 'B' from the Centralized Website of District Courts Delhi or LAYERS.
- ✓ 2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Official to upload the same on Centralized Website of District Courts Delhi as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi with the request to download Annexure 'A' and Annexure 'B' from the Centralized Website of District Courts Delhi or LAYERS.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Ajay Gupta)

District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

Email

General Branch West DDC

Fwd: appeal revision of weeding out files in respect of south east district

From : VIKAS BHARDWAJ <pdj-west@ddc.nic.in>
Subject : Fwd: appeal revision of weeding out files in respect of south east district
To : General Branch West DDC <generalbrwt.ddc@gov.in>

Mon, Aug 05, 2024 04:22 PM

2 attachments

From: "Record Room South East DDC" <rrse.ddc@ddc.nic.in>
To: "VIKAS BHARDWAJ" <pdj-west@ddc.nic.in>
Sent: Saturday, August 3, 2024 4:06:28 PM
Subject: appeal revision of weeding out files in respect of south east district

weeding out list dt 24-04-2024_0001.pdf
20 MB

weeding out list 2024dt 15-04-2024_0001.pdf
9 MB

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH
EAST DISTRICT SAKET COURTS COMPLEX, NEW DELHI**

No. 1/RR/South-East/Saket, New Delhi

Dated 15/04/24

To,

The Registrar General,
Hon'ble High Court of Delhi,
New Delhi.

Sub: Compliance in terms of Orders passed in Crl. Appeal 736/2008 titled State Vs Tarif Singh by Hon'ble Justice Vipin Sanghi, Crl. M.A. 15923/2023 in Crl. A. 736/2008 titled State Vs Tarif Singh by Hon'ble Justice Dinesh Kumar Sharma and in W.P(C) 6082/2019 titled as Karan S Thukral Vs The District & Sessions Judge and others by Hon'ble Ms. Justice Manmeet Pritam Singh Arora.

R/Sir,

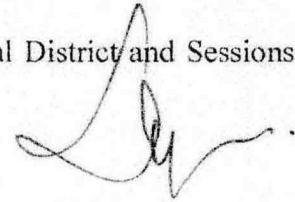
With reference to compliance of above mentioned Order, It is intimated to your goodself that the record of 289 consigned files of NI Act as per Annexure 'A' and 260 Traffic Challans as per Annexure 'B' of Record Room (Criminal), South East District, are ready to be weeded out/destroyed.

It is therefore, requested that the concerned Officer/Official may please be instructed to circulate the enclosed list to the concerned branches giving 30 days time to find out if any Appeal/Revision in respect of the matters shown in (Annexure 'A' & 'B'), is pending and send a reply on email id. rrse.ddc@gov.in so that the relevant physical records pertaining to such pending appeal/revision may be preserved.

If no reply is received within the stipulated time it may be assumed that no Appeal/Revision is pending and weeding out /destruction process will be initiated.

This issues with the prior approval of Ld. Principal District and Sessions Judge South East District, New Delhi.

With regards.



(Lovleen)
ASJ 03/Officer In-Charge
Record Room, SE District,
Saket Court, New Delhi

Encl: Annexure as attached

Prepared by Ms. Mandira Manna, JA
E.C. 39624000

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH EAST DISTRICT SAKET
COURTS COMPLEX, NEW DELHI**

No. 1/RR/South-East/Saket, New Delhi

Dated 15/04/24

To,

Officer- In- Charge
Computer Branch
South East District, Saket Court,
New Delhi.

Officer-In-Charge
R&I Branch
South East District, Saket Court,
New Delhi

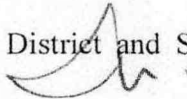
Sub. Compliance in terms of Orders passed in Crl. Appeal 736/2008 titled State Vs Tarif Singh by Hon'ble Justice Vipin Sanghi, Crl. M.A. 15923/2023 in Crl. A. 736/2008 titled State Vs Tarif Singh by Hon'ble Justice Dinesh Kumar Sharma and in W.P(C) 6082/2019 titled as Karan S Thukral Vs The District & Sessions Judge and others by Hon'ble Ms. Justice Manmeet Pritam Singh Arora.

Sir,

It is to apprise that the record of 289 consigned files of NI Act as per Annexure 'A' and 260 Traffic Challans as per Annexure 'B' of Record Room, South East District, are ready to be weeded out/destroyed.

It is therefore, requested to direct the concerned official of Computer/R&I Branch to transmit/upload the list of files/traffic challans (list attached as annexure 'A' & 'B') alongwith letters/circular through electronic mode only.

This issues with the prior approval of Ld. District and Sessions Judge, South East District, New Delhi.



(Lovleen)
ASJ 03/Officer In-Charge,
Record Room, SE District,
Saket Court, New Delhi

Encl: Annexure as attached

Prepared by Ms. Mandira Manna, JA
E.C. 39624000

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH
EAST DISTRICT SAKET COURTS COMPLEX, NEW DELHI**

No. 1/RR/South-East/Saket, New Delhi

Dated 15/04/24

To,

The Registrar General,
Hon'ble High Court of Delhi,
New Delhi.

Sub: Compliance in terms of Orders passed in Crl. Appeal 736/2008 titled State Vs Tarif Singh by Hon'ble Justice Vipin Sanghi, Crl. M.A. 15923/2023 in Crl. A. 736/2008 titled State Vs Tarif Singh by Hon'ble Justice Dinesh Kumar Sharma and in W.P(C) 6082/2019 titled as Karan S Thukral Vs The District & Sessions Judge and others by Hon'ble Ms. Justice Manmeet Pritam Singh Arora.

R/Sir,

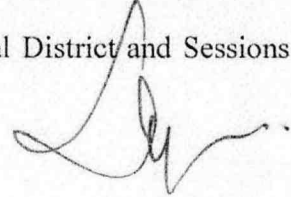
With reference to compliance of above mentioned Order, It is intimated to your goodself that the record of 289 consigned files of NI Act as per Annexure 'A' and 260 Traffic Challans as per Annexure 'B' of Record Room (Criminal), South East District, are ready to be weeded out/destroyed.

It is therefore, requested that the concerned Officer/Official may please be instructed to circulate the enclosed list to the concerned branches giving 30 days time to find out if any Appeal/Revision in respect of the matters shown in (Annexure 'A' & 'B'), is pending and send a reply on email id. rrse.ddc@gov.in so that the relevant physical records pertaining to such pending appeal/revision may be preserved.

If no reply is received within the stipulated time it may be assumed that no Appeal/Revision is pending and weeding out /destruction process will be initiated.

This issues with the prior approval of Ld. Principal District and Sessions Judge South East District, New Delhi.

With regards.



(Lovleen)
ASJ 03/Officer In-Charge
Record Room, SE District,
Saket Court, New Delhi

Encl: Annexure as attached

Prepared by Ms. Mandira Manna, JA
E.C. 39624000

OFFICE OF THE DISTRICT & SESSIONS JUDGE,
SOUTH-EAST DISTRICT, SAKET COURTS COMPLEX, NEW DELHI

No.\..... RR/South-East/Saket, New Delhi

Dated....15/04/24

To,

All Ld. Principal District & Sessions Judge, Tis Hazari Court (HQ)/West District THC/North-West Rohini/North District Rohini/East District KKD/North-East District KKD/South District Saket Court Complex/Shahadra District KKD/South-West Districts Dwarka/Rouse Avenue District/Patiala House Courts District.

Sub. Compliance in terms of Orders passed in Crl. Appeal 736/2008 titled State Vs Tarif Singh by Hon'ble Justice Vipin Sanghi, Crl. M.A. 15923/2023 in Crl. A. 736/2008 titled State Vs Tarif Singh by Hon'ble Justice Dinesh Kumar Sharma and in W.P(C) 6082/2019 titled as Karan S Thukral Vs The District & Sessions Judge and others by Hon'ble Ms. Justice Manmeet Pritam Singh Arora.

R/Sir/Madam,

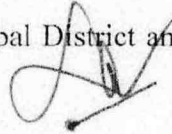
I wish to inform your goodself that the record of 289 consigned files of NI Act as per attached Annexure 'A' and 260 Traffic Challans as per attached Annexure 'B' are ready to be weeded out/destruction.

It is therefore, requested that the concerned may please be instructed to circulate the enclosed list to the Appellate courts of your good self's district giving 30 days time to find out if any Appeal/Revision in respect of the matters shown in (Annexures 'A' & 'B'), is pending and send reply on email id. rrse.ddc@gov.in so that the relevant records pertaining to such pending appeal/revision may not be weeded out.

If no reply is received within the stipulated time, it may be assumed that no Appeal/Revision is pending and weedingout/destruction process of these files will be initiated.

This issues with the prior approval of Ld. Principal District and Sessions Judge, South East District, New Delhi.

With regards.


(Lovleen)
ASJ 03/Officer In-Charge
Record Room, SE District
Saket Court, New Delhi

Encl: Annexure as attached

Prepared by Ms. Mandira Manna, JA
E.C. 39624000

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH EAST DISTRICT COURT COMPLEX, SAKET, NEW DELHI.

CIRCULAR (N-4)

All the Ld. Addl. Sessions Judges of South East District are informed that weeding out procees of 289 files of decided cases U/S 138 NI Act (As per Annexure- 'A') and 260 Traffic Challans (As per Annexure 'B') has been initiated. It may kindly be examined if any appeal or revision in respect of any of these cases is pending before their court, In the event of pendency of any appeal or revision in respect of any of these cases, a report to this effect be sent to email id. rrse.ddc@gov.in within 30 days from receipt of this circular. In case, no report is received within stipulated time, it will be presumed that no appeal or revision of any of these cases is pending and physical trial court records of these cases will be weeded out.

This issues with the approval of Ld. Principal District & Sessions Judge, South East District, New Delhi.



(Lovleen)
ASJ 03/Officer In-Charge,
Record Room, South East District,
District Court Complex, Saket,

New Delhi

NO.....1...../Record Room(Sessions/Civil/CrI)/2024 New Delhi Dated.....15/04/24

Copy forwarded for information and necessary action to:-

1. PS to the Ld. Principal District & Sessions Judge, South-East District, New Delhi. (Without enclosure).
2. All the Ld. Appellate Courts, South East District, Saket, New Delhi (With enclosure as Annexure 'A' & 'B' through electronic mode).
3. File Copy.

Branch Incharge
Record Room
South East District Court

Encl : Annexure as attached

Prepared by Ms. Mandira Manna, JA
E.C. 39624000

N4

SR. NO.	CT NO.	P.S.	U/S	TITLE	GOS. NO	DOD	DECISION
1	129/2	N.F.C.	138 N.I.ACT	MEMWATI VS. NASEER	2524/13	17.08.2013	DNP
2	591/13	R.K.PURAM	138 N.I.ACT	SUNITA VERMA VS. TRIVENI INFRASTRURE	2526/13	02.03.2013	COMPROMISE
3	1900/1	AMAR COLONY	138 N.I.ACT	S.K.SEHGAL VS. BHAVANATH SINGH	2527/13	06.03.2013	COMPROMISE
4	2501/13	G.K.	138 N.I.ACT	AKJ FINCAP LTD. VS. PAWAN KUMAR SHARMA	2528/13	07.03.2013	DNP
5	1544/1	G.K.	138 N.I.ACT	AKJ FINCAP LTD. VS. AMIT LAMBA	2529/13	07.03.2013	DNP
6	3230/1	SAFDARJUNG	138 N.I.ACT	HARI SALES PROMOTORS PVT. LTD. VS. PRIYA	2530/13	07.03.2013	COMPROMISE
7	323/1	SAFDARJUNG	138 N.I.ACT	M/S JAGDAMBA TRADERS VS. PRIYA	2531/13	07.03.2013	COMPROMISE
8	2044/1	KALKAJI	138 N.I.ACT	BALAJI SANITARY AND PIPE STORES VS. PRIYA	2532/13	07.03.2013	COMPROMISE
9	528/1	LAJPAT NAGAR	138 N.I.ACT	BISHAMBAR NATH VS. SUNIL DUTTA	2534/13	08.03.2013	DNP
10	3856/1	JAMIA NAGAR	138 N.I.ACT	SAHZADEY VS YAKANTAM	2537/13	08.03.2013	DISMISSED FOR NON MAINTANABLE
11	3745/12	N.F.C.	138 N.I.ACT	SANJAY BHASKAR VS. M/S HELLO MINERALS WATER PVT. LTD.	2538/13	11.03.2013	COMPROMISE
12	3746/13	N.F.C.	138 N.I.ACT	SANJAY BHASKAR VS. M/S HELLO MINERALS WATER PVT. LTD.	2539/13	11.03.2013	COMPROMISE
13	3747/13	N.F.C.	138 N.I.ACT	SANJAY BHASKAR VS. M/S HELLO MINERALS WATER PVT. LTD.	2540/13	11.03.2013	COMPROMISE
14	3748/1	N.F.C.	138 N.I.ACT	SANJAY BHASKAR VS. M/S HELLO MINERALS WATER PVT. LTD.	2541/13	11.03.2013	COMPROMISE
15	98/1	G.K.	138 N.I.ACT	SANJAY BHASKAR VS. M/S HELLO MINERALS WATER PVT. LTD.	2542/13	11.03.2013	COMPROMISE
16	4229/1	G.K.	138 N.I.ACT	SANJEEV BANSAL VS. TRIVENI INFRASTRUCTURE	2543/13	15.07.2013	COMPROMISE
17	2544/1	LAJPAT NAGAR	138 N.I.ACT	M/S PAUL AIRTRANSPORT LTD. VS. M/S ARYAN CARGO EXPORT	2544/13	12.03.2013	COMPROMISE
18	2949/1	JAIPUR	138 N.I.ACT	BHAKTI SAGAR MARKETING PVT. LTD. VS. RANI GUPTA	2545/13	13.03.2013	COMPROMISE
19	947/1	JAMIA NAGAR	138 N.I.ACT	DINESH GARG VS. MANOJ KUMAR	2546/13	13.03.2013	COMPROMISE
20	5295/1	KALKAJI	138 N.I.ACT	AHMED SIRAJ SIDDIQUI VS. ABRAR AHMED SIDDIQUI	2549/13	28.03.2013	COMPROMISE
21	3633/1	BADARPUR	138 N.I.ACT	RASHMI VS. SHAHZAD	2550/13	14.03.2013	SETTLED
22	2159/1	LAJPAT NAGAR	138 N.I.ACT	MOTHERSON CLIMATE SYSTEM LTD. VS. GELMA FROZEN CREAM PVT. LTD.	2551/13	15.03.2013	DNP
23	3411/1	OIA	138 N.I.ACT	MOHINDER SINGH VS. NIMISH PRATHI	2553/13	21.03.2013	SETTLED
24	1836/1	TILAK MARG	138 N.I.ACT	BADARPUR SERVICE STATION VS. MOHD. SALIM	2554/13	23.03.2013	DNP
25	1419/1	CONNAUGHT PLACE	138 N.I.ACT	IDEA CELLULAR LTD. VS. RANBIR ARYA	2555/13	23.03.2013	DNP
26	1802/1	CONNAUGHT PLACE	138 N.I.ACT	IDEA CELLULAR LTD. VS. SARVESH KUMAR	2556/13	23.03.2013	DNP
27	1807/1	CONNAUGHT PLACE	138 N.I.ACT	IDEA CELLULAR LTD. VS. ABHISHEK MISHRA	2557/13	23.03.2013	DNP
28	1421/1	CONNAUGHT PLACE	138 N.I.ACT	IDEA CELLULAR LTD. VS. WASIM FARUQUI	2558/13	23.03.2013	DNP
29	2258/1	CONNAUGHT PLACE	138 N.I.ACT	IDEA CELLULAR LTD. VS. SRIMAL SECURITIES	2559/13	23.03.2013	DNP
30	1803/1	CONNAUGHT PLACE	138 N.I.ACT	IDEA CELLULAR LTD. VS. HYRE LABORATORIES	2560/13	23.03.2013	DNP
31	1835/1	CONNAUGHT PLACE	138 N.I.ACT	IDEA CELLULAR LTD. VS. HARENDER SINGH	2561/13	23.03.2013	DNP
32	308/1	N.F.C.	138 N.I.ACT	IDEA CELLULAR LTD. VS. MD. NAHID KHAN	2562/13	23.03.2013	DNP
33	9356/1	GOVIND PURI	138 N.I.ACT	KAMAL SINGH VS. PUNAM CHAND VERMA	2563/13	23.03.2013	DNP
34	1968/1	VASANT KUNJ	138 N.I.ACT	SUNITA TANAJA VS. JASPAL KAUR	2564/13	25.03.2013	COMPROMISE
				TEJ KISHAN KAUL VS. ASHWANI J VERMA			

Sheet2

35	1472/1	SARITA VIHAR	138 N.I.ACT	SHREE BALAJI TRADERS CO. VS. SHREE KHATU SHYAM TRADERS	2565/13	26.03.2013	COMPROMISE
36	4427/1	S.L.COLONY	138 N.I.ACT	M/S C.P. WORLD LINES PVT. LTD. VS. M/S FTS CONTAINER LINE PVT. LTD	2566/13	26.03.2013	COMPOUNDED
37	4669/1	H.N.DIN	138 N.I.ACT	RAJINDRI VS. UTTAM DEEP SINGH	2567/13	26.03.2013	COMPOUNDED
38	707/1	SARITA VIHAR	138 N.I.ACT	DEEPAK SAPRA VS. TRIVENI INFRASTRUCTURE DEVELOPMENT	2568/13	26.03.2013	COMPOUNDED
39	1476/1	SARITA VIHAR	138 N.I.ACT	SHREE BALAJI TRADERS CO. VS. SHREE KHATU SHYAM TRADERS	2568A/13	26.03.2013	COMPOUNDED
40	137/13	S.L.COLONY	138 N.I.ACT	LALIT ADHIKARI VS. DIPANKAR CHAUDHARY	2569/13	03.12.2013	WITHDRAW
41	2587/13	OIA	138 N.I.ACT	VODAFONE VS. BABITA SOENY	2570/13	06.12.2013	COMPROMISE
42	1688/13	KALKAJI	138 N.I.ACT	KRISHI RASAYAN EXPORTS PVT. LTD. VS. SUNIL DWIVEDI	2571/13	06.12.2013	COMPROMISE
43	1568/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED. VS. SUNIL AGARI	2572/13	21.12.2013	WITHDRAW
44	1578/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. AMARNATH SHARMA	2573/13	21.12.2013	WITHDRAW
45	1163/13	KALKAJI	138 N.I.ACT	RAJESH ARYA VS. M/S TOURIST CAR COMPANY	2574/13	07.12.2013	COMPROMISE
46	5805/13	N.F.C	138 N.I.ACT	TTSL VS. PURUSHOTTAM	2575/13	09.12.2013	COMPROMISE
47	5802/13	N.F.C	138 N.I.ACT	TTSL VS. RAJPAL SINGH	2576/13	09.12.2013	COMPROMISE
48	4789/13	KALKAJI	138 N.I.ACT	RAM SINGH VS. VIJAY MALIK	2577/13	09.12.2013	DISMISS FOR NON PROSECUTION
49	3451/13	AMAR COLONY	138 N.I.ACT	M/S SUNSHINE ENTERPRISES VS. M/S DEVKI NANDAN SARASWAT	2578/13	09.12.2013	WITHDRAW
50	1570/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. ABRAHAM MATHEW	2579/13	21.12.2013	WITHDRAW
51	5244/13	KALKAJI	138 N.I.ACT	SHAILENDER JAISWAL VS. PARDEEP KUMAR VASHISHT	2580/13	09.12.2013	CONVICTED
52	711/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. M/S ZENITH WEBS	2581/13	05.12.2013	WITHDRAW
53	720/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. M/S KOMAL ASSOCIATES	2582/13	05.12.2013	WITHDRAW
54	4798/13	N.F.C	138 N.I.ACT	TTSL VS. F. ARORA	2583/13	09.12.2013	DISMISS FOR NON PROSECUTION
55	5422/13	KALKAJI	138 N.I.ACT	KAVITA MATHUR VS. VANDANA	2584/13	10.12.2013	COMPROMISE
56	5423/13	C.R.PARK	138 N.I.ACT	M/S HOME WORLD VS. RAKHEE SEN	2585/13	11.12.2013	COMPROMISE
57	5230/13	G.K.	138 N.I.ACT	K.S.NAIR VS. RAJEEV TRIVEDI	2586/13	11.12.2013	COGNIZANCE DECLINED
58	3805/13	OIA	138 N.I.ACT	DIAMOND POCKET BOOKS VS. M/S BOOKS AND BOOKS	2587/13	12.12.2013	COMPROMISE
59	3735/13	LAJPAT NAGAR	138 N.I.ACT	GULSHAN FINANCE VS. GURMEET SINGH	2588/13	13.12.2013	DISMISS FOR NON PROSECUTION
60	5747/13	SARITA VIHAR	138 N.I.ACT	SINGER INDIA LTD. VS. NAVEEN KUMAR AGGARWAL	2589/13	13.12.2013	COMPROMISE
61	5432/13	AMAR COLONY	138 N.I.ACT	AKG EXTRUSION PVT. LTD. VS. M/S LORD KRISHNA DISTRIBUTORS	2590/13	13.12.2013	COMPROMISE
62	3732/13	LAJPAT NAGAR	138 N.I.ACT	GULSHAN FINANCE VS. GURMEET SINGH	2591/13	13.12.2013	DISMISS FOR NON PROSECUTION
63	1032/13	KALKAJI	138 N.I.ACT	DIAMOND INTERNATIONAL VS. M/S RECON AGENCIES	2592/13	16.12.2013	COMPROMISE
64	4401/13	N.F.C	138 N.I.ACT	TTSL VS. PUSHAPATI NATH	2593/13	16.12.2013	COMPROMISE
65	2974/13	OIA	138 N.I.ACT	BAL VS. M/S VENTURE CREDIT	2594/13	18.12.2013	WITHDRAW
66	2954/13	OIA	138 N.I.ACT	BAL VS. A.K NAIR	2595/13	18.12.2013	WITHDRAW
67	516/13	OIA	138 N.I.ACT	BTVL VS. SUNDEEP KAUR CHAUHAN	2596/13	18.12.2013	WITHDRAW
68	2976/13	OIA	138 N.I.ACT	BAL VS. UNITY OVERSEAS DELHI	2597/13	18.12.2013	WITHDRAW
69	513/13	OIA	138 N.I.ACT	BTVL VS. M/S VAV POWER PRODUCT	2598/13	18.12.2013	WITHDRAW
70	2971/13	OIA	138 N.I.ACT	BAL VS. SHOBHA SINGH	2599/13	18.12.2013	WITHDRAW
71	2973/13	OIA	138 N.I.ACT	BAL VS. SHAHID AHMAD	2600/13	18.12.2013	WITHDRAW
72	2970/13	OIA	138 N.I.ACT	BAL VS. SHRI DUTT ANAND	2601/13	18.12.2013	WITHDRAW

Sheet2

73	514/13	OIA	138 N.I.ACT	BTVL VS. SANJEEV BHATIA	2602/13	18.12.2013	WITHDRAW
74	2984/13	OIA	138 N.I.ACT	BAL VS. MANISH JOYAL	2603/13	18.12.2013	WITHDRAW
75	2991/13	OIA	138 N.I.ACT	BAL VS. PARKASH CHANDER	2604/13	18.12.2013	WITHDRAW
76	2988/13	OIA	138 N.I.ACT	BAL VS. M/S SHREE BALAJI TELECOM	2605/13	18.12.2013	WITHDRAW
77	512/13	OIA	138 N.I.ACT	BTVL VS. M/S SHAKTI AUTO ENGINEERING	2606/13	18.12.2013	WITHDRAW
78	2985/13	OIA	138 N.I.ACT	BAL VS. M/S CREATIVE INDIA	2607/13	18.12.2013	WITHDRAW
79	2986/13	OIA	138 N.I.ACT	BAL VS. MANOJ KUMAR	2608/13	18.12.2013	WITHDRAW
80	2975/13	OIA	138 N.I.ACT	BAL VS. SUNRISE EXPORTS	2609/13	18.12.2013	WITHDRAW
81	5249/13	K.M.PUR	138 N.I.ACT	NAVAL KISHORE VS. GANGESH KUMAR	2610/13	18.12.2013	COMPROMISE
82	1559/13	OIA	138 N.I.ACT	BAL VS. PUNEET PUNIYA	2611/13	21.12.2013	WITHDRAW
83	2856/13	OIA	138 N.I.ACT	BAL VS. KISHORE KUMAR	2612/13	18.12.2013	WITHDRAW
84	2857/13	OIA	138 N.I.ACT	BAL VS. MODERN IMPEX	2613/13	18.12.2013	WITHDRAW
85	2838/13	OIA	138 N.I.ACT	BAL VS. SHAMBHU RATAN	2614/13	18.12.2013	WITHDRAW
86	455/13	OIA	138 N.I.ACT	BAL VS. AMIT PANWAR	2615/13	18.12.2013	WITHDRAW
87	432/13	OIA	138 N.I.ACT	BAL VS. INDER KUMAR ARORA	2616/13	18.12.2013	WITHDRAW
88	428/13	OIA	138 N.I.ACT	BAL VS. MAHENDER KUMAR	2617/13	18.12.2013	WITHDRAW
89	429/13	OIA	138 N.I.ACT	BAL VS. SIDDHARTH SAKIKHI	2618/13	18.12.2013	WITHDRAW
90	431/13	OIA	138 N.I.ACT	BAL VS. TARWINDER SINGH	2619/13	18.12.2013	WITHDRAW
91	437/13	OIA	138 N.I.ACT	BAL VS. SYED MANSOOR	2620/13	18.12.2013	WITHDRAW
92	441/13	OIA	138 N.I.ACT	BAL VS. DORIN ANNIE SANGMA	2621/13	18.12.2013	WITHDRAW
93	435/13	OIA	138 N.I.ACT	BAL VS. GURPREET SINGH	2622/13	18.12.2013	WITHDRAW
94	2794/13	OIA	138 N.I.ACT	BCL VS. SURENDER WHIG	2623/13	18.12.2013	WITHDRAW
95	433/13	OIA	138 N.I.ACT	BAL VS. ARCHAND ANAND	2624/13	18.12.2013	WITHDRAW
96	452/13	OIA	138 N.I.ACT	BAL VS. MOHD. NAZIR	2625/13	18.12.2013	WITHDRAW
97	448/13	OIA	138 N.I.ACT	BAL VS. PRAHLAD SINGH	2626/13	18.12.2013	WITHDRAW
98	2843/13	OIA	138 N.I.ACT	BAL VS. MANOJ KUMAR SINGH	2627/13	18.12.2013	WITHDRAW
99	459/13	OIA	138 N.I.ACT	BAL VS. MANOJ SHARMA	2628/13	18.12.2013	WITHDRAW
100	434/13	OIA	138 N.I.ACT	BAL VS. ANIL KUMAR YADAV	2629/13	18.12.2013	WITHDRAW
101	436/13	OIA	138 N.I.ACT	BAL VS. M.S.DASWAL	2630/13	18.12.2013	WITHDRAW
102	438/13	OIA	138 N.I.ACT	BAL VS. RUCHIKA SHARMA	2631/13	18.12.2013	WITHDRAW
103	454/13	OIA	138 N.I.ACT	BAL VS. MANOJ MANDAL	2632/13	18.12.2013	WITHDRAW
104	6065/13	LODHI COLONY	138 N.I.ACT	PRECISION MOULDS VS. M/S BADDRISONS AND ANOTHER	2633/13	20.12.2013	COMPROMISE
105	5271/13	KALKAJI	138 N.I.ACT	AGRICO LIFE SCIENCE VS. MATOSHRI AGRO	2634/13	20.12.2013	COMPROMISE
106	6206/13	KALKAJI	138 N.I.ACT	R.N.SHARMA VS. M/S INDI SWIFT LAB.	2635/13	18.12.2013	COGNIZANCE DECLINED
107	3094/13	OIA	138 N.I.ACT	BAL VS. AVDESH GARG	2636/13	21.12.2013	WITHDRAW
108	3101/13	OIA	138 N.I.ACT	BCL VS. ARVIND JAIN	2637/13	21.12.2013	WITHDRAW
109	1564/13	OIA	138 N.I.ACT	BAL VS. ALAN MONEY SOLUTION	2638/13	21.12.2013	WITHDRAW
110	86/1/12	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. TUSHAR TYAGI	2639/13	14.05.2013	COMPOUNDED

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111	109/1/12	OIA	138 N.I.ACT	M/S DAGA POLYMERS VS. JAI BALAJI THERMO FORMERS	2640/13	15.05.2013	COMPROMISE
112	106/1/12	OIA	138 N.I.ACT	M/S DAGA POLYMERS VS. JAI BALAJI THERMO FORMERS	2641/13	15.05.2013	COMPROMISE
113	107/1/12	OIA	138 N.I.ACT	M/S DAGA POLYMERS VS. JAI BALAJI THERMO FORMERS	2642/13	15.05.2013	COMPROMISE
114	108/1/12	OIA	138 N.I.ACT	M/S DAGA POLYMERS VS. JAI BALAJI THERMO FORMERS	2643/13	15.05.2013	COMPROMISE
115	110/1/12	OIA	138 N.I.ACT	M/S DAGA POLYMERS VS. JAI BALAJI THERMO FORMERS	2644/13	15.05.2013	COMPOUNDED
116	35/1/03	OIA	138 N.I.ACT	RAJU EMBROIDERY VS. RITA SEHGAL	2645/13	14.05.2013	COMPOUNDED
117	82/1/12	OIA	138 N.I.ACT	M/S BHARTI AIRTEL LTD. VS. MANISH PAL	2646/13	14.05.2013	COMPOUNDED
118	136/1/12	OIA	138 N.I.ACT	VODAFONE MOBILE SERVICES VS. RITU MALIK	2647/13	24.05.2013	DISMISS FOR NON PROSECUTION
119	137/1/12	OIA	138 N.I.ACT	VODAFONE MOBILE SERVICES VS. SUMIT BARUA	2648/13	24.05.2013	DISMISS FOR NON PROSECUTION
120	138/1/12	OIA	138 N.I.ACT	VODAFONE MOBILE SERVICES VS. SHIKHA	2649/13	24.05.2013	DISMISS FOR NON PROSECUTION
121	142/1/12	OIA	138 N.I.ACT	VODAFONE MOBILE SERVICES VS. GAURAV KUMAR	2650/13	24.05.2013	DISMISS FOR NON PROSECUTION
122	141/1/12	OIA	138 N.I.ACT	VODAFONE MOBILE SERVICES VS. SURENDER KUMAR GUPTA	2651/13	24.05.2013	DISMISS FOR NON PROSECUTION
123	140/1/12	OIA	138 N.I.ACT	VODAFONE MOBILE SERVICES VS. SUMIT GULATI	2652/13	24.05.2013	DISMISS FOR NON PROSECUTION
124	133/1/12	OIA	138 N.I.ACT	VODAFONE MOBILE SERVICES VS. DEEPAK KUMAR	2653/13	24.05.2013	DISMISS FOR NON PROSECUTION
125	134/1/12	OIA	138 N.I.ACT	VODAFONE MOBILE SERVICES VS. SARVINDER SINGH BHATIA	2654/13	24.05.2013	DISMISS FOR NON PROSECUTION
126	05/13	BADARPUR	138 N.I.ACT	AZAD BAGHEL VS. CHANDER	2655/13	07.09.2013	WITHDRAW
127	17/03/13	LODHI COLONY	138 N.I.ACT	STAR MOTORS VS. NAVAL	2656/13	09.09.2013	COMPOUNDED
128	95/2	LODHI COLONY	138 N.I.ACT	SARITA VS. YOGESH JAIN	2657/13	16.09.2013	COMPOUNDED
129	933/2	LAJPAT NAGAR	138 N.I.ACT	JAI BALAJI VS. S.M.SALES	2658/13	16.09.2013	COMPROMISE
130	243/2	HAUZ KHAS	138 N.I.ACT	S.N.S.PRO VS. RAJAN MAYUR	2658A/13	03.10.2013	COMPOUNDED
131	925/2	KALKAJI	138 N.I.ACT	PRADEEP VS. ANUJ KUMAR	2659/13	16.09.2013	COMPOUNDED
132	255/2	HAUZ KHAS	138 N.I.ACT	S.N.S.PRO VS. RAJAN MAYUR	2659A/13	03.10.2013	COMPROMISE
133	395/2	KALKAJI	138 N.I.ACT	PRIMAL VS. PAWAN	2660/13	16.09.2013	COMPOUNDED
134	244/2	HAUZ KHAS	138 N.I.ACT	S.N.S.PRO VS. RAJAN MAYUR	2660A/13	03.10.2013	COMPROMISE
135	352/2	TILAK MARG	138 N.I.ACT	R.K.WADHWA VS. JAMUNA DUA	2662/13	14.10.2013	COMPOUNDED
136	329/2	HAUZ KHAS	138 N.I.ACT	TRACK VS. NAMEESH	2663/13	19.10.2013	DISMISS FOR NON PROSECUTION
137	356/2	HAUZ KHAS	138 N.I.ACT	TRACK VS. KGE SOLUTIONS	2664/13	19.10.2013	DISMISS FOR NON PROSECUTION
138	328/2	HAUZ KHAS	138 N.I.ACT	TRACK VS. TEJ RAJ MAX	2665/13	19.10.2013	DISMISS FOR NON PROSECUTION
139	967/2	SARITA VIHAR	138 N.I.ACT	GUJRAT VS. PREMIER VINY	2666/13	08.11.2013	DISMISS FOR NON PROSECUTION
140	318/2	BADARPUR	138 N.I.ACT	STICHWELL VS. HANS	2667/13	19.11.2013	COMPOUNDED
141	368/2	BADARPUR	138 N.I.ACT	HILTI VS. ANIL JOSPEH	2668/13	23.11.2013	COMPOUNDED
142	6088/1	SAKET	138 N.I.ACT	KOTHARI VS. M.B.ENGINEERING	2669/13	23.11.2013	COMPOUNDED
143	21/02/11	BADARPUR	138 N.I.ACT	NAVEEN VS. JAGRUTI	2670/13	23.11.2013	COMPOUNDED
144	289/2	SAKET	138 N.I.ACT	KOTHARI VS. M.B.ENGINEERING	2671/13	23.11.2013	COMPOUNDED
145	266/2	AMBEDKAR NAGAR	138 N.I.ACT	SURESH VS. KAMAL SINGH	2672/13	23.11.2013	COMPROMISE
146	393/2	SARITA VIHAR	138 N.I.ACT	SUNIL VS. SUMAN JAIN	2673/13	23.11.2013	COMPOUNDED
147	388/2	BADARPUR	138 N.I.ACT	SUNIL MEHRA VS. ARUN	2674/13	25.11.2013	COMPOUNDED
148	218/2	AMAR COLONY	138 N.I.ACT	SUNIL VS. SHASHI DEVI	2675/13	25.11.2013	DISMISS FOR NON PROSECUTION

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149	398/2	SARITA VIHAR	138 N.I.ACT	SUNIL VS. SUMAN JAIN	2676/13	25.11.2013	COMPOUNDED
150	32/2	KALKAJI	138 N.I.ACT	VSL REAL VS. NITI BUILDTECH	2678/13	02.12.2013	COMPOUNDED
151	521/4/13	LAJPAT NAGAR	138 N.I.ACT	WORLD PORTFOLIO FINANCE VS. SATINDER PAL SINGH	2678A/13	05.09.2013	DISMISSED IN DEFAULT
152	302/2	HAUZ KHAS	138 N.I.ACT	ANIL BHATIA VS. IMAGE INDIA	2679/13	01.12.2013	COMPOUNDED
153	155/2	SAKET	138 N.I.ACT	MUKESH VS. ANAND	2680/13	13.12.2013	DISMISSED IN DEFAULT
154	16/4/13	K.M.PUR	138 N.I.ACT	SURESH VS. SUSHILA	2680A/13	09.09.2013	COMPOUNDED
155	4408/1	LAJPAT NAGAR	138 N.I.ACT	ARUN KUMAR VS. SANJEEV	2681/13	17.12.2013	COMPOUNDED
156	692/4/13	CONNAUGHT PLACE	138 N.I.ACT	M/S JINGCHENG INDIA VS. SAKIL AHMED	2681A/13	09.09.2013	DISMISSED IN DEFAULT
157	176/2	BADARPUR	138 N.I.ACT	ALTAF HUSSAIN VS. WANI SON	2682/13	03.01.2014	DISMISS FOR NON PROSECUTION
158	691/4/13	CONNAUGHT PLACE	138 N.I.ACT	M/S JINGCHENG INDIA VS. ALKESH BHAI KANSAGARA	2682A/13	09.09.2013	DISMISSED IN DEFAULT
159	258/2	BADARPUR	138 N.I.ACT	GOEL MG GASES VS. BALAJI	2683/13	02.01.2014	COMPOUNDED
160	690/4/13	CONNAUGHT PLACE	138 N.I.ACT	M/S JINGCHENG INDIA VS. JAYSHUKH BHAI	2683A/13	09.09.2013	DISMISSED IN DEFAULT
161	07/04/13	OIA	138 N.I.ACT	INDIA TENT AND LIGHT HOUSE VS. R.KUMAR@LIGHT HOUSE	2684/13	07.04.2013	WITHDRAW
162	709/4/13	CONNAUGHT PLACE	138 N.I.ACT	M/S JINGCHENG INDIA VS. PRAVEEN BHAI	2684A/13	09.09.2013	DISMISSED IN DEFAULT
163	587/4/13	GOVIND PURI	138 N.I.ACT	VISHAL VS. RAM KISHORE	2685/13	28.06.2013	DISMISSED AS WITHDRAWN
164	689/4/13	CONNAUGHT PLACE	138 N.I.ACT	M/S JINGCHENG INDIA VS. AKMAL FAIZI	2685A/13	09.09.2013	DISMISSED IN DEFAULT
165	694/4/13	HAUZ KHAS	138 N.I.ACT	JAI PRAKASH AGARWAL VS. RAMAN GAMBHIR	2686/13	10.09.2013	DISMISSED IN DEFAULT
166	113/2/13	KALKAJI	138 N.I.ACT	KRISHI RASAYAN EXPORTS PVT. LTD. VS. SURENDRA KUMAR PANDEY	2687/13	27.06.2013	COMPOUNDED
167	132/4/18	OIA	138 N.I.ACT	BAL VS. CHIIKARA TOUR AND TRAVELS	2687A/13	13.09.2013	DISMISSED IN DEFAULT
168	94/2/13	N.F.C	138 N.I.ACT	M/S K AND A SECURITIES VS. SADHANA MITTAL	2688/13	27.06.2013	WITHDRAW
169	103/4/13	JAMIA NAGAR	138 N.I.ACT	MD. ARIF VS. SANJAY GUPTA	2686A/13	08.03.2018	SETTLED
170	123/4/13	KALKAJI	138 N.I.ACT	GEEAAR INTERNATIONAL VS SANDEEP KAUSHAL	2688A/13	13.09.2013	DISMISSED IN DEFAULT
171	676/4/13	G.K.	138 N.I.ACT	NRDC VS. RAJENDER SINGH AND OTHERS	2689/C	06.09.2013	DISMISSED IN DEFAULT
172	1111/1	GK	138 N.I.ACT	LALITA CHAUDHARY VS. M/S KUBER BUILDERS	2691/13	30.04.2013	DISMISS FOR NON PROSECUTION
173	170/4/13	MALVIYA NAGAR	138 N.I.ACT	ANITA VS. KRISHNA DEVI	2691A/13	21.09.2013	ABATED
174	5332/1	JAMIA NAGAR	138 N.I.ACT	MASOOD PARVEZ KHAN VS. RAJEEV LOCHAN VASHISTHA	2692/13	03.04.2013	COMPOUNDED
175	262/4/13	KALKAJI	138 N.I.ACT	SAB COMPUTECH PVT. LTD. VS. NOBLE KITCHEN	2692A/13	27.09.2013	DISMISS FOR NON PROSECUTION
176	773/4/13	HAUZ KHAS	138 N.I.ACT	PRAVEENA FERRO STEEL VS. DHANDI BUILDERS	2693A/13	27.09.2013	DISMISS FOR NON PROSECUTION
177	3247/1	PARLIAMENT STREET	138 N.I.ACT	M.R.OVERSEAS VS. TPH CORPORATION	2693/13	04.04.2013	COMPOUNDED
178	4812/1/04	G.K.	138 N.I.ACT	UMESH CHAND YADAV VS. MITRESH KUMAR YADAV	2694/13	04.04.2013	COMPOUNDED
179	561/4/13	OIA	138 N.I.ACT	AKHTAR ALI VS. SATTAR KHAN	2694A/13	28.09.2013	DISMISS FOR NON PROSECUTION
180	4811/1/04	G.K.	138 N.I.ACT	UMESH CHAND YADAV VS. MITRESH KUMAR YADAV	2695/13	04.04.2013	COMPOUNDED
181	859/4/13	MALVIYA NAGAR	138 N.I.ACT	SHUKLA DEVI VS. HASIN AHMED HASHMI	2695A/13	28.09.2013	DISMISS FOR NON PROSECUTION
182	795/4/13	HAUZ KHAS	138 N.I.ACT	RAVI SHARMA VS. JASWANT SINGH SAWHNEY	2696A/13	28.09.2013	DISMISS FOR NON PROSECUTION
183	2547/1	LAJPAT NAGAR	138 N.I.ACT	YORK MEDIA SOLUTION PVT. LTD. VS. SWAROOP HEALTH CARE	2696/13	04.04.2013	COMPOUNDED
184	551/4/13	OIA	138 N.I.ACT	BCL VS. ZAHID HAI	2697A/13	23.11.2013	COMPOUNDED
185	2948/1/12	LAJPAT NAGAR	138 N.I.ACT	YORK MEDIA SOLUTION PVT. LTD. VS. SWAROOP HEALTH CARE	2697/13	04.04.2013	COMPOUNDED

186	537/4/13	OIA	138 N.I.ACT	BAL VS. BASUDEA SINGH	2698A/13	23.11.2013	COMPOUNDED
187	4561/1/11	H.N.DIN	138 N.I.ACT	M/S VIKAS PUBLISHING HOUSE PVT. LTD. VS. M/S JBC PUBLISHER AND DISTRIBUTORS	2699/13	06.04.2013	COMPOUNDED
188	532/	OIA	138 N.I.ACT	BAL VS. CRYSTAL CALL CENTRE	2699A/13	23.11.2013	COMPOUNDED
189	4560/1/11	H.N.DIN	138 N.I.ACT	M/S VIKAS PUBLISHING HOUSE PVT. LTD. VS. M/S JBC PUBLISHER AND DISTRIBUTORS	2700/13	06.04.2013	COMPOUNDED
190	530/4/13	OIA	138 N.I.ACT	BAL VS. SANJAY NAGAR	2700A/13	23.11.2013	COMPOUNDED
191	538/4/13	OIA	138 N.I.ACT	BAL VS. RAVINDRA BHATT	2701A/13	23.11.2013	COMPOUNDED
192	5116/1	H.N.DIN	138 N.I.ACT	M/S VIKAS PUBLISHING HOUSE PVT. LTD. VS. M/S JBC PUBLISHER AND DISTRIBUTORS	2701/13	06.04.2013	COMPOUNDED
193	1171/1/12	MALVIYA NAGAR	138 N.I.ACT	MANJU KAUL VS. SURESH KAUL	2702/13	08.04.2013	QUASHED
194	498/4/13	OIA	138 N.I.ACT	BAL VS. ANSHUKLA	2702A/13	23.11.2013	COMPOUNDED
195	495/4/13	OIA	138 N.I.ACT	BAL VS. SURINDER JASPAL	2703A/13	23.11.2013	COMPOUNDED
196	1102/1/12	MALVIYA NAGAR	138 N.I.ACT	MANJU KAUL VS. SURESH KAUL	2703/13	08.04.2013	QUASHED
197	492/4/13	OIA	138 N.I.ACT	BAL VS. SACHIN KUMAR	2704A/13	23.11.2013	COMPOUNDED
198	3944/1/12	AMAR COLONY	138 N.I.ACT	BACHOO SINGH VS. SATINDER KAUR	2704/13	08.04.2013	COMPOUNDED
199	3900/1/11	KALKAJI	138 N.I.ACT	M/S SUMIT SCAFFHOLDING INDIA VS. M/S GLASS PLASTIC	2705/13	08.04.2013	SETTLED IN MEDIATION
200	491/4/13	OIA	138 N.I.ACT	BAL VS. SANJEEV KUMAR	2705A/13	23.11.2013	COMPOUNDED
201	448/4/13	OIA	138 N.I.ACT	BTVL VS. RAJESH BAKSHI	2706A/13	23.11.2013	COMPOUNDED
202	474/1	AMAR COLONY	138 N.I.ACT	RAJENDER MOTOR WORKERS VS. SARABJIT SINGH	2706/13	08.04.2013	COMPOUNDED
203	441/4/13	OIA	138 N.I.ACT	BAL VS. KRISHNA PRASAD	2707/13	23.11.2013	COMPOUNDED
204	1820/1	OIA	138 N.I.ACT	M/S ASAHI GLASS LTD. VS. ASIF ALI	2708/13	09.04.2013	COMPOUNDED
205	440/4/13	OIA	138 N.I.ACT	BAL VS. TRIPATHI PATEL	2708A/13	23.11.2013	COMPOUNDED
206	5349/1/11	SARITA VIHAR	138 N.I.ACT	NIRMAL DHUPER VS. NARESH SHARMA	2709/13	09.04.2013	COMPOUNDED
207	445/4/13	OIA	138 N.I.ACT	BAL VS. JAGLAL SINGH	2709A/13	23.11.2013	COMPOUNDED
208	218/1/12	OIA	138 N.I.ACT	ALSTRONG ENTERPRISES VS. CITADEL ARCHITECTURE SOLUTIONS	2710/13	10.04.2013	COMPOUNDED
209	446/4/13	OIA	138 N.I.ACT	BAL VS. ARPIT KAPOOR	2710A/13	23.11.2013	COMPOUNDED
210	447/4/13	OIA	138 N.I.ACT	BAL VS. HARISH HENRY MEHTA	2711A/13	23.11.2013	WITHDRAW
211	244/1/12	OIA	138 N.I.ACT	ALSTRONG ENTERPRISES VS. CITADEL ARCHITECTURE SOLUTIONS	2711/13	10.04.2013	COMPOUNDED
212	533/4/13	OIA	138 N.I.ACT	BAL VS. TAHIR HUSSAIN FIZVI	2712A/13	23.11.2013	COMPOUNDED
213	230/1/12	OIA	138 N.I.ACT	ALSTRONG ENTERPRISES VS. CITADEL ARCHITECTURE SOLUTIONS	2712/13	10.04.2013	COMPOUNDED
214	540/4/13	OIA	138 N.I.ACT	BAL VS. MAMTA CHAUHAN	2713A/13	23.11.2013	COMPOUNDED
215	565/1	OIA	138 N.I.ACT	PERCISION TESTING MECHNICS PVT.LTD. VS. MANOJ TYAGI	2713/13	10.04.2013	COMPOUNDED
216	5353/1/11	LAJPAT NAGAR	138 N.I.ACT	M/S MOKSH PROMOTION LTD. VS. DIAMOND TRADEX COMPANY	2714/13	11.04.2013	PROCEEDINGS DROPPED
217	542/1/13	OIA	138 N.I.ACT	BAL VS. ANURAG SINGH	2715A/13	23.11.2013	COMPOUNDED
218	5351/1/11	LAJPAT NAGAR	138 N.I.ACT	KAPIL AGGARWAL VS. M/S SETH JEWELLERS PVT. LTD.	2715/13	11.04.2013	COMPOUNDED
219	543/4/13	OIA	138 N.I.ACT	BAL VS. SECURE MAINTENANCE SERVICE	2716A/13	23.11.2013	WITHDRAW
220	1589/1/10	R.K.PURAM	138 N.I.ACT	JAGDISH KUMAR VS. MAHESH KUMAR	2716/13	13.05.2013	COMPOUNDED
221	544/4/13	OIA	138 N.I.ACT	BAL VS. FCS COMPUTERS	2717A/13	23.11.2013	COMPOUNDED
222	1590/1/10	R.K.PURAM	138 N.I.ACT	JAGDISH KUMAR VS. MAHESH KUMAR	2717/13	13.05.2013	COMPOUNDED
223	548/4/13	OIA	138 N.I.ACT	BAL VS. VISHAL SHARMA	2718A/13	23.11.2013	COMPOUNDED

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224	549/4/15	OIA	138 N.I.ACT	BAL VS. VIVEK KUMAR SINHA	2719A/13	23.11.2013	COMPOUNDED
225	786/1	CONNAUGHT PLACE	138 N.I.ACT	R.M.SAHAJ VS. JUPITER SECURITIES PVT. LTD.	2719/13	11.04.2013	COMPOUNDED
226	679	N.F.C	138 N.I.ACT	MANJEET SINGH VS. AMIT MESSAY	2720A/13	23.11.2013	COMPOUNDED
227	184/1	C.R.PARK	138 N.I.ACT	SOVANA SEN VS. SANJAY SRIVASTAV	2720/13	11.04.2013	COMPOUNDED
228	5321/1	JAITPUR	138 N.I.ACT	JAGRAM JAISWAL VS. MAHESH YADAV	2721/13	11.04.2013	BARRED BY LIMITATION
229	2536/1/12	LAJPAT NAGAR	138 N.I.ACT	SANJAY SHARMA VS. DEEPAK SHARMA	2723/13	12.04.2013	COMPOUNDED
230	2534/1/12	LAJPAT NAGAR	138 N.I.ACT	SANJAY SHARMA VS. DEEPAK SHARMA	2724/13	12.04.2013	COMPOUNDED
231	1109/1/10	GOVIND PURI	138 N.I.ACT	AKIL GARMENTS VS. SHRI ANIL MEHLAWAT	2725/13	12.04.2013	COMPOUNDED
232	3561/1/09	TILAK MARG	138 N.I.ACT	MANOJ SHARMA VS. PRABHAT RANJAN PANDEY	2727/13	12.04.2013	DISMISS FOR NON PROSECUTION
233	775/1/12	H.N.DIN	138 N.I.ACT	M/S NEW DELHI TYRE HOUSE VS. M/S INDRAPRASTHA PATRO PRODUCTS	2728/13	12.04.2013	COMPOUNDED
234	3558/1/12	KALKAJI	138 N.I.ACT	WIN MEDICARE PVT. LTD. VS. TAPAS SEN	2729/13	12.04.2013	COMPOUNDED
235	4733/1/11	BADARPUR	138 N.I.ACT	MADHAV COOPERATIVE VS. RAJINDER KUMAR	2730/13	12.04.2013	COMPOUNDED
236	3655/1/10	KALKAJI	138 N.I.ACT	RELIGARE SECURITIES LTD. VS. MAHESH VASANT CHAKANKAR	2731/13	15.04.2013	COMPOUNDED
237	5159/1/11	OIA	138 N.I.ACT	M/S HERO EXPORTS VS. SRI GURUDUTTA ENTERPRISES	2732/13	15.04.2013	COMPOUNDED
238	221/1	N.F.C	138 N.I.ACT	HARISH KUMAR BHARGAVA VS. O P DUDEJA	2733/13	15.04.2013	COMPROMISE
239	3552/1	OIA	138 N.I.ACT	CALZINI FASHION LTD. VS. H.R.ENTERPRISES	2734/13	15.04.2013	COMPROMISE
240	477/1/12	OIA	138 N.I.ACT	M/S INTEX TECHNOLOGIES LTD. VS. M/S COMPUTEWARE SYSTEM	2735/13	15.04.2013	COMPROMISE
241	12/01/24	AMBEDKAR NAGAR	138 N.I.ACT	MANISH KAUSHIK VS. BABU LAL	2736/13	15.04.2013	COMPROMISE
242	2545/1/12	N.F.C	138 N.I.ACT	M/S K AND A SECURITIES VS. ALOK KUMAR SRIVASTAVA	2737/13	15.04.2013	COMPROMISE
243	3389/1/12	AMAR COLONY	138 N.I.ACT	M/S AGRIMAS CHEMICALS LTD. VS. GURINDER SINGH	2738/13	15.04.2013	COMPROMISE
244	3763/1/12	BADARPUR	138 N.I.ACT	SUNIL SINGH VS. BHIM SINGH	2739/13	15.04.2013	COMPROMISE
245	4469/1/11	OIA	138 N.I.ACT	M/S FENA PVT. LTD. VS. BAL KISHORE PANIGRAHAT	2740/13	15.04.2013	COMPROMISE
246	813/1/12	OIA	138 N.I.ACT	M/S FENA PVT. LTD. VS. LALITA A NAIK	2741/13	15.04.2013	COMPROMISE
247	814/1/12	OIA	138 N.I.ACT	M/S FENA PVT. LTD. VS. B.D.SATIJA	2742/13	15.04.2013	COMPROMISE
248	5086/1/11	G.K.	138 N.I.ACT	YAGYA VALKYA SHUKLA VS. M/S FRAGRANCE AND ANOTHER	2743/13	08.04.2013	COMPOUNDED
249	4372/1/11	AMAR COLONY	138 N.I.ACT	M/S AGRIMAS CHEMICALS LTD. VS. TEJMAL BHAWSAR	2744/13	22.04.2013	COMPOUNDED
250	4374/11	AMAR COLONY	138 N.I.ACT	M/S AGRIMAS CHEMICALS LTD. VS. TEJMAL BHAWSAR	2745/13	22.04.2013	COMPOUNDED
251	3607/1/12	C.R.PARK	138 N.I.ACT	M/S ENERGX INFRASTRUCTURE LTD. VS. M/S TANISHA WIRES AND CONDUCTORS	2746/13	23.04.2013	COMPOUNDED
252	3608/1/12	C.R.PARK	138 N.I.ACT	M/S ENERGX INFRASTRUCTURE LTD. VS. M/S TANISHA WIRES AND CONDUCTORS	2747/13	23.04.2013	COMPOUNDED
253	3609/1/12	C.R.PARK	138 N.I.ACT	M/S ENERGX INFRASTRUCTURE LTD. VS. M/S TANISHA WIRES AND CONDUCTORS	2748/13	23.04.2013	COMPOUNDED
254	3610/1/12	C.R.PARK	138 N.I.ACT	M/S ENERGX INFRASTRUCTURE LTD. VS. M/S TANISHA WIRES AND CONDUCTORS	2749/13	23.04.2013	COMPOUNDED
255	3611/1/12	C.R.PARK	138 N.I.ACT	M/S ENERGX INFRASTRUCTURE LTD. VS. M/S TANISHA WIRES AND CONDUCTORS	2750/13	23.04.2013	COMPOUNDED
256	4141/1/11	KALKAJI	138 N.I.ACT	M/S SIEMENS LTD. VS. PYROGUARD ENGINEERING PVT. LTD.	2751/13	23.04.2013	COMPOUNDED
257	4140/1/11	KALKAJI	138 N.I.ACT	M/S SIEMENS LTD. VS. PYROGUARD ENGINEERING PVT. LTD.	2752/13	23.04.2013	COMPOUNDED
258	1613/1/10	VASANT VIHAR	138 N.I.ACT	JAGBIR VS. SUDHIR MANDAL	2753/13	23.04.2013	COMPOUNDED
259	3397/1/10	AMBEDKAR NAGAR	138 N.I.ACT	NAUSHAD ALI VS. MOHAN JHA	2754/13	23.04.2013	COMPOUNDED
260	3041/1/10	VASANT VIHAR	138 N.I.ACT	RAM PRASAD SHARMA VS. SURYA BAHADUR	2757/13	23.04.2013	COMPOUNDED
261	213/1/12	H.N.DIN	138 N.I.ACT	KREATIVE SOLUTION VS. KAVITA ARORA	2759/13	29.04.2013	COMPOUNDED

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262	199/1	H.N.DIN	138 N.I.ACT	KREATIVE SOLUTION VS. KAVITA ARORA	2760/13	29.04.2013	COMPOUNDED
263	123/1/13	H.N.DIN	138 N.I.ACT	KREATIVE SOLUTION VS. KAVITA ARORA	2761/13	29.04.2013	COMPOUNDED
264	502/1	G.K.	138 N.I.ACT	PUNEET KATHYAL VS. POONAM KUKREJA	2762/13	29.04.2013	COMPOUNDED
265	1627/1/10	AMAR COLONY	138 N.I.ACT	HARISH RAM CHANDANI VS. ANIL GOEL	2765/13	01.05.2013	COMPOUNDED
266	1858/1/13	OIA	138 N.I.ACT	GHANSHYAM KUMAR VS. PANKAJ	2767/13	02.05.2013	DISMISS FOR NON PROSECUTION
267	307/1	KALKAJI	138 N.I.ACT	PROGRESSIVE EARTHMOVERS PVT. LTD. VS. VIJAY BHADUR SINGH	2768/13	02.05.2013	COMPOUNDED
268	1074/1/12	LAJPAT NAGAR	138 N.I.ACT	SIDHANTH JAIN VS. RAKESH CHADHA	2769/13	02.05.2013	COMPOUNDED
269	651/1/11	KALKAJI	138 N.I.ACT	JUNEJA ASSOCIATES VS. M/S INTERGEST INDIA INTERNATIONAL LTD.	2771/13	04.05.2013	COMPOUNDED
270	2055/1/01	G.K.	138 N.I.ACT	UDAY GOEL VS. S.C.SHUKLA	2772/13	04.05.2013	COMPOUNDED
271	2217/1/12	LAJPAT NAGAR	138 N.I.ACT	M/S BROU WINKIND PHARMACEUTICALS P. LTD. VS. SHETH MEDICAL	2773/13	04.05.2013	COMPOUNDED
272	5070/1/11	G.K.	138 N.I.ACT	SANJEEV BANSAL VS. TRIVENI INFRASTRUCTURE DEVELOPERS	2774/13	04.05.2013	COMPOUNDED
273	151/1/09	KALKAJI	138 N.I.ACT	HARISH KUMAR WADHWA VS. C.M.M.MURARI	2779/13	06.05.2013	COMPOUNDED
274	520/1/12	OIA	138 N.I.ACT	BERRY COTTS PVT. LTD. VS. BALBIR SINGH	2782/13	07.05.2013	COMPOUNDED
275	519/1/12	OIA	138 N.I.ACT	BERRY COTTS PVT. LTD. VS. BALBIR SINGH	2783/13	07.05.2013	COMPOUNDED
276	2679/1	H.N.DIN	138 N.I.ACT	PREM MERCHANTILES PVT. LTD. VS. M/S SUPERLITE JOINTINGS PVT. LTD.	2784/13	07.05.2013	COMPOUNDED
277	4558/1/11	KALKAJI	138 N.I.ACT	RAMESH LAL VS. ASHOK BISWAL	2785/13	07.05.2013	COMPOUNDED
278	1072/1/12	KALKAJI	138 N.I.ACT	HARJIT NEETA PAUL VS. L.C.LELANI	2787/13	07.05.2013	DISMISS FOR NON PROSECUTION
279	4966/1/11	JAMIA NAGAR	138 N.I.ACT	SHAHID ALI VS. MOHD. MEHRAJ	2786/13	08.05.2013	COMPOUNDED
280	480/1/12	KALKAJI	138 N.I.ACT	FIRST FLIGHT COURIER LTD. VS. R.S.MARKET PVT. LTD.	2790/13	09.05.2013	COMPOUNDED
281	309/1/12	KALKAJI	138 N.I.ACT	FIRST FLIGHT COURIER LTD. VS. R.S.MARKET PVT. LTD.	2791/13	09.05.2013	COMPOUNDED
282	275/1/12	KALKAJI	138 N.I.ACT	FIRST FLIGHT COURIER LTD. VS. R.S.MARKET PVT. LTD.	2792/13	09.05.2013	COMPOUNDED
283	317/1/12	SANGAM VIHAR	138 N.I.ACT	GAFRUDDIN VS. ALUMUDDIN	2793/13	09.05.2013	COMPOUNDED
284	2610/1/12	KALKAJI	138 N.I.ACT	ALSUN SYSTEMS VS. LILLIPUT KIDSWEAR PVT. LTD.	2798/13	10.05.2013	COMPOUNDED
285	2535/1/12	KALKAJI	138 N.I.ACT	M/S EAGLE TRANS SHIPPING AND LOGISTICS VS. M/S WDE OCEAN LOGISTICS	2799/13	16.05.2013	COMPOUNDED
286	414/1/12	OIA	138 N.I.ACT	PREMIER EXTRUSION VS. MAHAVTAR HEALTH CARE PVT. LTD.	2800/13	16.05.2013	SETTLED
287	2492/1/11	LAJPAT NAGAR	138 N.I.ACT	NITIN BAJAJ VS. ANURAG TOMAR	2801/13	16.05.2013	SETTLED
288	199/1/13	KALKAJI	138 N.I.ACT	INDIAN COMPRESSORS LTD. VS. SAMGAS PROJECTS PVT. LTD.	2802/13	16.05.2013	SETTLED
289	359/1/09	KALKAJI	138 N.I.ACT	HAVELLS INDIA LIMITED VS. M/S V.R.ASSOCIATES	2803/13	16.05.2013	COMPOUNDED

LIST OF TRAFFIC CHALLANS FOR WEEDING OUT/DESTRUCTION

N-4

Sl. No.	Goshwara No.	Date of Challan	Challan No.	Vehicle No.
5.4.24	53/15			
1.		8.1.14	1163638	DLILS-9160
2.		8.1.14	1163639	DLILS-9160
3.		30.1.15	SGV-889-00148-15	UP16T7046
4.		30.1.15	SGV-889-00149-15	UP16T7046
5.		6.3.15	SDV-2647-00992-1	HR51AY2593
6.		9.3.15	GKC-3016-00877-1	HR55S3614
7		9.3.15	GKC-3016-00878-1	HR55S3614
8		6.3.15	SDV-2957-01783-15	HR38Q2611
9		6.3.15	SDV-2957-01784-15	HR38Q2611
10		21.11.15	474335	U/S 417,430
11		21.1.15	474333	U/S 417,430
12		22.7.14	10623	U/S 311
13		24.9.14	21277	U/S 416,430
14		13.11.14	31337	U/s 417,430
15		13.9.14	23861	U/S 417,397
16		17.9.14	26705	417/430
17		20.6.19	16029	3/11
18		6.1.15	26853	416,397,421
19		19.6.15	23892	417.421,430
20		19.1.15	23893	417,421,423
21		9.1.15	23895	417,430
22		20.1.15	27607	416,417,430
23		6.1.15	26854	417,397
24		14.1.15	9287	417
25		8.1.15	26857	417,430
26		8.1.15	26860	421
27		8.1.15	26859	430
28		8.1.15	26858	417,430
29		6.1.15	26855	417,430
30		5.2.15	26102	417

31		29.1.15	26749	417
32		28.11.13	WITHOUT CHALLAN NO.	DL1RN-5906
33	08.4.24 218/14	3.3.14	KKC-147-00743-14	DL3SCE2158
34		3.3.14	KKC-147-00744-14	DL3SCE2158
35		19.9.14	1389917	DL1RG7054
36		23.3.14	1288481	DL-2W1022
37		21.4.14	1204977	DL1LM-5578
38		21.4.14	1204978	DL1LM-5578
39		21.7.14	1268253	HR55A9504
40		21.7.14	1268254	HR55A9504
41		12.9.14	KKC-2078-04539-1	DL3SB9642
42		12.9.14	KKC-2078-04540-1	DL3SB9642
43		19.9.14	KKC-2078-04680-1	DL6SX0302
44		19.9.14	KKC-2078-04681-1	DL6SX0302
45		23.9.14	KKC-2745-01336-1	HR47A5715
46		23.9.14	KKC-2745-01337-1	HR47A5715
47		23.9.14	KKC-2228-01948-1	HR38R1282
48		23.9.14	KKC-2228-01949-1	HR38R1282
49		23.9.14	KKC-1873-03806-1	DL1LU0141
50		23.9.14	KKC-1873-03807-1	DL1LU0141
51		20.9.14	KKC-2065-04148-1	HR38R1474
52		20.9.14	KKC-2065-04149-1	HR38R1474
53		24.9.14	GKC-908-00691-14	HR17B0237
54		24.9.14	GKC-908-00692-14	HR17B0237
55		23.9.14	KKC-2078-04737-1	DL1RN9975
56		23.9.14	KKC-2078-04738-1	DL1RN9975
57		30.4.14	SVC-2332-01713-1	DL2W0992
58		30.4.14	SVC-2332-01714-1	DL2W0992
59		23.9.14	KKC-1812-03423-1	DL3CAB9386
60		23.9.14	KKC-1812-03424-1	DL3CAB9386
61		23.9.14	KKC-2078-04724-1	DL2W5725
62		23.9.14	KKC-2078-04725-1	DL2W5725
63		23.9.14	KKC-2078-04720-1	DL1LL6586
64		23.9.14	KKC-2078-04721-1	DL1LL6586
65		14.9.14	SGV-2080-00247-1	DL8ST4940
66		14.9.14	SGV-2080-00248-1	DL8ST4940

67		15.7.14	KKC-2745-00198-1	HR55N4662
68		15.7.14	KKC-2745-00199-1	HR55N4662
69		9.3.14	GKC-937-00516-14	DL1ZZ0151
70		23.7.14	11783	U/S 311
71		23.8.14	11784	311
72		5.4.14	GKC-913-01270-14	DL1LE5068
73		5.4.14	GKC-913-01271-14	DL1LE5068
74		30.7.14	GKC-914-01495-14	HR38J3537
75		18.4.14	GKC-913-01469-14	DL1LS1495
76		18.4.14	GKC-913-01470-14	DL1LS1495
77		12.1.14	GKC-2239-00396-1	UP12T5307
78		12.1.14	GKC-2239-00397-1	UP12T5307
79		6.9.14	GKC-2690-00985-1	DL3CBZ8426
80		12.4.14	KKC-1760-00872-1	DL1LN0099
81		12.4.14	KKC-1760-00873-1	DL1LN0099
82		20.8.14	KKC-2080-03615-1	DL1PC0783
83		20.8.14	KKC-2080-03616-1	DL1PC0783
84		29.8.14	KKC-2745-00916-1	HR38Q9006
85		29.8.14	KKC-2745-00917-1	HR38Q9006
86		23.8.14	KKC-2745-00800-1	HR55H9287
87		23.8.14	KKC-2745-00801-1	HR55H9287
88		27.02.14	KKC-1883-00732-1	DL1LQ0221
89		27.02.14	KKC-1883-00733-1	DL1LQ0221
90		15.6.14	KKC-1760-01644-1	UP819851
91		31.8.14	KKC-1873-03359-1	HR55K4641
92		31.8.14	KKC-1873-03360-1	HR55K4641
93		5.7.14	KKC-2632-00594-1	HR55D7186
94		5.7.14	KKC-2632-00595-1	HR55D7186
95		25.7.14	KKC-2228-01501-1	HR38R0830
96		25.7.14	KKC-2228-01502-1	HR38R0830
97		25.8.14	KKC-2065-03736-1	HR38N5955
98		25.8.14	KKC-2065-03737-1	HR38N5955
99		30.8.14	KKC-2745-00932-1	HR38J1577
100		30.8.14	KKC-2745-00933-1	HR38J1577
101		29.8.14	KKC-2745-00907-1	HR38P6574

102		29.8.14	KKC-2745-00908-1	HR38P6574
103		29.8.14	KKC-2745-00918-1	DL1LL3059
104		10.3.14	GKC-921-00395-14	UP24Q1297
105		25.8.14	KKC-2065-03734-1	HR38P0455
106		25.8.14	KKC-2065-03735-1	HR38P0455
107		26.8.14	KKC-2080-03679-1	DL1RL7200
108		3.8.14	KKC-2441-02118-1	DL1LP7533
109		2.8.14	KKC-2441-02094-1	DL9CW6548
110		2.8.14	KKC-2441-02095-1	DL9CW6548
111		8.5.14	KKC-185-01651-14	HR51AR6300
112		8.5.14	KKC-185-01652-14	HR51AR6300
113		27.4.14	KKC-2034-01108-1	HR55M2328
114		27.4.14	KKC-2034-01109-1	HR55M2328
115		5.9.14	SGV-890-00029-14	DL3SBK2529
116		3.9.14	SGV-2080-00018-1	DL4SNB0824
117		19.12.13	KKC-2080-00448-1	DL3SCN2791
118	G.NO.65/15	23.2.15	SKT-162372	DL2W0983
119		24.3.15	BADARPUR-1602342	HR646299
120		24.3.15	BADAPUR-1654691	DL1NM4717
121		23.3.15	RAJPUR ROAD- 1572208	DL1RL1078
122		23.3.15	RAJPUR ROAD- 1572215	DLW25318
123		23.3.15	RAJPUR ROAD- 1572195	DL1RM9164
124		22.3.15	SARITA VIHAR- 1612259	HR55R3009
125		23.2.15	RAJPUR ROAD- 1572198	DL2W1186
126		6.1.15	ASHRAM-1449829	DL1LT3235
127		11.3.15	LNC-112888-15	DL1N6641
128		11.3.15	LNC-112889-15	DL1N6641
129		22.3.15	LNC-258800599-1	DL1LA3352
130		22.3.15	LNC258800600-1	DL1LA3352
131		23.3.15	SAKET-267000839-1	DL1RL9956

132		23.3.15	SAKET-267000840-1	DLIRL996
133		23.3.15	SAKET-267000827-1	DL1RF1734
134		23.3.15	SAKET-267000828-1	DL1RF1734
135		21.3.15	SAKET-226401174-1	DL1RF1901
136		21.3.15	SAKET-226401175-1	DL1RF1901
137		23.3.15	SAKET-226401189-1	DL1RM0796
138		23.3.15	SAKET-226401190-1	DL1RM0796
139		23.3.15	SVC-316200643-1	DL1PC3313
140		23.3.15	SVC-316200644-1	DL1PC3313
141		23.3.15	SVC-2765202027-1	UP16BT3085
142		23.3.15	SVC-2765202028-1	UP16BT3085
143		23.3.15	SVC-12901159-15	HR74A2688
144		23.3.15	SVC-12901131-15	E-RICKSHAW
145		23.3.15	SVC-811900718-1	E-RICKSHAW
146		23.3.15	SVC-811900719-1	E-RICKSHAW
147		21.3.15	SVC-12901086-15	E-RICKSHAW
148		23.3.15	SVC-12901159-15	HR74A2688
149		23.3.15	SVC-2726502006-1	SGAN260COLO RE
150		23.3.15	SVC-12901147-15	E-RICKSHAW
151		23.3.15	SVC-12901148-15	E-RICKSHAW
152		23.3.15	SVC-12901133-15	DL1LT5892
153		23.3.15	SVC-12901134-15	DL1LT5892
154		23.3.15	SVC-12901145-15	HR38J2983
155		23.3.15	SVC-12901146-15	HR38J2983
156		23.3.15	SVC-12901154-1	HR38R0546
157		23.3.15	SVC-290101315-1	HR38P1424

158		23.3.15	SVC-290101316-1	HR38P1424
159		21/03/15	SVC-12901115-15	E-RICKSHAW
160		20.3.15	SVC-276501959-1	UP85AA9177
161		22.3.15	SVC-276501959-1	UP85AA9177
162		22.3.15	SVC-128101226-1	HR38P7916
163		22.3.15	SVC-128101227-1	HR38P7916
164		28.2.15	LNC-256800439-1	UP16T0091
165		23.2.15	LNC-11200643-15	HR38N0057
166		23.2.15	LNC-11200644-15	HR38N0057
167		27.12.14	LNC-12203866-14	HR55PT9174
168		27.12.14	LNC-12203867-14	HR55PT9174
169		28.11.14	LNC258802625-1	HR38U6478
170		28.11.14	LNC258802626-1	HR38U6478
171		25.2.15	LNC-304200011-1	DL3CBZ5859
172		4.3.15	SKT-55600989-15	DL1LG8909
173		9.12.14	SKT-90800364-14	HR55T3888
174		10.3.15	SKT-206800305-1	HR38U7958
175		24.2.15	SVC-12500845-15	UP16BT1200
176		24.2.15	SVC-12500846-15	UP16BT1200
177		23.2.15	SVC-2665-00766-1	HR74A5545
178		23.2.15	SVC-2665-00767-1	HR74A5545
179		28.1.15	SVC233700704-1	HR55L4871
180		28.1.15	SVC233700705-1	HR55L4871
181		15.2.15	SVC-258800010-1	RJ11GA3985
182		26.2.15	SVC-1281-00885-1	DL1LS9836

183		26.2.15	SVC-1281-00886-1	DL1LS9836
184		1.5.14	SVC-18500019-14	HR38H0184
185		1.5.14	SVC-18500020-14	HR38H0184
186	62/15	21.3.15	1612231	HR38L5851
187		21.3.15	1612232	HR38L5851
188		20.3.15	SKT-2670-00787-1	DL1RH2013
189		20.3.15	SKT-2670-00777-1	DL1RE7179
190		20.3.15	SKT-2670-00778-1	DL1RE7179
191		20.3.15	SVC-2765-01945-1	HR38N3222
192		20.3.15	SVC-2765-01946-1	HR38N3222
193		20.3.15	SVC-129-01080-15	DL1LU2045
194		20.3.15	SVC-129-01081-15	DL1LU2045
195		20.3.15	SVC-2332-01464-1	DL1PB2752
196		18.3.15	LNC-3240-00034-1	UP80BT1949
197		18.3.15	LNC-3240-00035-1	UP80BT1949
198		19.3.15	SKT-3042-01012-1	DL1RL6352
199		19.3.15	SKT-3042-01013-1	DL1RL6352
200		18.3.15	SVC-1281-01203-1	DL1RK0465
201		5.12.14	LNC-2588-02728-1	UP14AT2347
202		5.12.14	LNC-2588-02729-1	UP14AT2347
203		17.2.15	LNC-122-00447-15	UP13T5356
204		17.2.15	LNC-122-00448-15	UP13T5356
205		13.1.15	LNC-122-00166-15	DL1M7417
206		13.1.15	LNC-122-00167-15	DL1M7417
207		20.1.15	LNC-2670-00036-1	DL1CAE9593
208		6.2.15	LNC-122-00438-15	UP16CT5349
209		6.2.15	LNC-122-00439-15	UP16CT5349
210		23.12.14	LNC-2615-03448-1	DL1RT3046
211		23.12.14	LNC-2615-03449-1	DL1RT3046

212		16.12.14	SKT-2670-01334-1	HR55KT7868
213		16.12.14	SKT-2670-01335-1	HR55KT7868
214		27.12.14	SKT-2068-00788-1	DL1YB8949
215		29.5.14	SVC-1084-02491-1	HR63B1527
216		15.1.15	SVC-2901-00455-1	HR69B1787
217		15.1.15	SVC-2901-00456-1	HR69B1787
218		28.1.15	SVC-129-00457-15	DL1LT2441
219		28.1.15	SVC-129-00458-15	DL1LT2441
220		27.1.15	SVC-129-00429-15	DL1VB7790
221		27.1.15	SVC-129-00430-15	DL1VB7790
222		2.12.14	SVC-1431-05186-1	HR55P4654
223		2.12.14	SVC-1431-05187-1	HR55P4654
224		27.1.15	SVC-2665-00288-1	HR749758
225		27.1.15	SVC-2665-00289-1	HR749758
226		7.2.15	SVC-2765-00876-1	UP16CT3447
227		7.2.15	SVC-2765-00877-1	UP16CT3447
228	35/15	14.2.15	SVC-2765-01067-1	UP-16T9767
229		14.2.15	SVC-1281-00685-1	UP83T7436
230		14.2.15	SVC-1281-00686-1	UP83T7436
231	202/14	7.8.15	KKC-3548-00636-1	DL1YE3168
232		8.8.15	1694538	HR55-Q-0966
233		8.8.15	1694539	HR55-Q-0966
234		8.8.15	1658810	HR55H-9209
235		8.8.15	1658811	HR55H-9209
236		7.8.15	SKT-3042-03089-1	DL1YD9491
237		7.8.15	SKT-3042-03090-1	DL1YD9491
238		8.8.15	1744506	UP-16-AT0701
239		8.8.15	1744507	UP-16-AT0701
240	238/15	5.8.15	GKC-3282-01764-1	HR39B7276

Office of Ld. Principal District & Sessions Judge
South East Districts, New Delhi

File No. 1/RR(Criminal)/SED/2024-25

dated 15/04/24

To,

Ld. Officer -In-Charge
Care Taking Branch
South East District, Saket Court
New Delhi

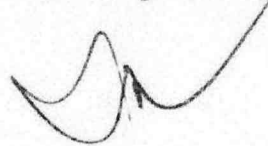
Sub : **Weeding Out/Destruction of 552 Case files of U/S 138 of NI Act and 1375 Traffic Challans in compliance of orders passed by the Hon'ble High Court of Delhi i.e. three judgment of Delhi High Court vide order dated 09.01.2017 passed by Hon'ble Mr. Justice Vipin Sanghi in Crl. Appeal 736/2008 titled as State Vs Tarif Singh, Order dated 01.06.2023 passed by Hon'ble Mr. Justice Dinesh Kumar Sharma Crl. M.A. 15923/2023 and in Crl. A. 736/2008 titled as State Vs Tarif Singh and Order dated 04.01.2024 passed by Hon'ble the Acting Chief Justice and Ms. Justice Manmeet Pritam Singh Arora in WP(C) 6082/2019 titled as Karan S Thukral Vs The District & Sessions Judge and others.**

Sir,


With reference to above captioned subject, in compliance of direction, It is submitted that 552 Case files u/s 138 NI Act and 1375 Traffic Challans have been identified for weeding out/destruction tentatively on 19.4.2024. It is therefore requested to provide 03 Out Sourced persons for processing of destruction on mentioned date and make necessary arrangement at appropriate level for disposal of waste/papers leaves. Care takers are hereby directed to ensure that no financial loss is incurred and waste may be dealt with as per rules.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South East District, New Delhi.

With regards.



(Lovleen)
ASJ 03/Officer-In-Charge,
Record Room, South East,
Saket Court, New Delhi

Prepared by,

Mandira Manna
E.C.39624000